

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**ABSTRACT**

**JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges – ORDERS - ISSUED.**

**ROC.NO.778/2019-B.SPL.**

**NOTIFICATION NO.163-B.SPL.**

**DATED:07.03.2019.**

**The High Court pass the following Transfer and Posting orders:**

1) Sri Mohd. Abdul Jaleel, Junior Civil Judge now working as Administrative Officer, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad, is transferred and posted as Pri. Junior Civil Judge, Sangareddy, Medak District (**post kept vacant**).

2) Smt. A.Kanchana Reddy, Special Judicial Magistrate of First Class, Excise Court, Karimnagar is transferred and posted as Administrative Officer, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad, **Vice Sri Mohd. Abdul Jaleel, transferred.**


i) Sri Mohd. Abdul Jaleel, shall immediately relive from the present post and proceed to take charge of his new post from Addl. Junior Civil Judge (Juvenile Court), Sangareddy.

ii) Ms. R.M.Subhavalli, Addl. Junior Civil Judge (Juvenile Court), Sangareddy who is now promoted as Senior Civil Judge and posted as Senior Civil Judge, Naryanpet shall handover charge of her post and also the posts for which she is holding full additional charge to Sri Mohd. Abdul Jaleel instead of Junior Civil Judge-cum-Special Judicial Magistrate of First Class-cum-Addl. Junior Civil Judge, Medak as ordered earlier in the High Courts Notification no 132-B.Spl., dated 25.02.2019, and proceed to take charge of her new post.

iii) Sri Mohd. Abdul Jaleel, after assumption of charge as Pri. Junior Civil Judge, Sangareddy, Medak District, will be in full additional charge of the posts of Addl. Junior Civil Judge (Juvenile Court), Sangareddy, Judicial Magistrate of First Class, Special Mobile Court, Sangareddy and Special Judicial Magistrate of First Class, Excise Court, Sangareddy until further orders.

- iv) Smt. A.Kanchana Reddy, shall handover charge of her post to the Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-III Addl. Junior Civil Judge, Karimnagar and take charge of her new post in consultation with the Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
- v) The Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-III Addl. Junior Civil Judge, Karimnagar, will be in full additional charge of the post of the Special Judicial Magistrate of First Class, Excise Court, Karimnagar, until further orders.

**NOTE: The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.**

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)**  
7/3/18

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court for the State of Telangana at Hyderabad (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Prl. District and Sessions Judge, Medak at Sangareddy and Karimnagar.
9. The I Additional District and Sessions Judge, Sangareddy and Karimnagar.
10. The Principal Junior Civil Judge, Sangareddy, Medak District
11. The Addl. Junior Civil Judge (Juvenile Court), Sangareddy.
12. The Special Judicial Magistrate of First Class, Excise Court, Sangareddy.
13. The Judicial Magistrate of First Class, Special Mobile Court, Sangareddy.
14. The Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-III Addl. Junior Civil Judge, Karimnagar
15. The Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Addl. Junior Civil Judge, Karimnagar.
16. The Pay and Accounts Officer, Hyderabad.
17. The District Treasury Officer, Karimnagar and Sangareddy.
18. The Sub-treasury Officer Medak.

**19. THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana.